

Mr. Rohit Pandey, Adv.
Mr. Vaibhav Maheshwari, Adv.
Mr. Varad Dwivedi, Adv.
Mr. Arjun Sain, Adv.
Mr. Adhyayan Gupta, Adv.

Ms. Munisha Anand, Adv.
Mr. Harshad Bahrani, Adv.
Mr. Ankit Sharma, Adv.
Mr. Kishore Kaya, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by the learned counsel for the petitioners seeking four weeks adjournment for filing rejoinder affidavit, the matter is adjourned for four weeks.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)